

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'G' NEW DELHI**

**BEFORE SHRI G.D. AGRAWAL, HON'BLE PRESIDENT  
AND  
SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**

**ITA No. 1661/Del/2009  
AY: 2004-05**

**ACIT,  
Circle 27(1),  
Room No. 218,  
D-Block, Vikas Bhawan,  
New Delhi.  
(Appellant)**

**vs M/s Shree Balaji Aluminium Casting,  
D-A/113, Janak Puri,  
New Delhi.**

**(Respondent)**

**Department by:** Shri S.S. Rana, CIT DR  
**Assessee by:** Shri R.C. Rai, CA, Ms Kamal, CA

**Date of hearing: 19.07.2018  
Date of pronouncement: 19.07.2018**

**ORDER**

**PER SUDHANSHU SRIVASTAVA, J.M.**

The appeal filed by the Revenue is directed against the order passed by the ld. CIT(A)-XXIV, New Delhi dated 4.12.2008 for A.Y. 2004-05. Admittedly, the tax effect in this appeal is below the monetary limit of Rs. 10 lakhs.

**1.2** In terms of CBDT Circular No. 21/2015 dated 10<sup>th</sup> December, 2015, F. No. 279/Misc./142/2007-ITJ(Pt.) read with Section 268 A of the Income Tax Act, 1961, this appeal by the Revenue should have been withdrawn or should not have been pressed by the Revenue.

**2.** In view of the above, this appeal by the Revenue is dismissed in limine.

Order pronounced in the Open Court on 19th July, 2018.

**Sd/-**  
**(G.D. AGRAWAL)**  
**PRESIDENT**

**Sd/-**  
**(SUDHANSHU SRIVASTAVA)**  
**JUDICIAL MEMBER**

Dated: 19th JULY, 2018  
'GS'

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1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

By Order

ASSTT. REGISTRAR

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
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